

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No.3280/2011

PRABHU NATH PRASAD . & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(Only applications in C.A. 318 of 2013 to be listed before the
Hon'ble Judge in Chambers.)

WITH

C.A. No. 318/2013 (III-A)

(I.A. No.4/2017- INTERVENTION/IMPLEADMENT
IA No. 16281/2018 - EXEMPTION FROM FILING O.T.
IA No. 7730/2018 - EXEMPTION FROM FILING O.T.
IA No. 72632/2018 - INTERVENTION/IMPLEADMENT
IA No. 16279/2018 - INTERVENTION/IMPLEADMENT
IA No. 7729/2018 - INTERVENTION/IMPLEADMENT)

Date : 01-03-2021 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE B.R. GAVAI
[IN CHAMBERS]

For Appellant(s) Mr. Balraj Dewan, AOR

For Respondent(s) Mr. Anuvrat Sharma, AOR

Ms. Shalu Sharma, AOR

Mr. Ravindra Kumar, AOR

Mr. Binay Kumar Das, AOR

UPON hearing the counsel the Court made the following
O R D E R

No one appears even on the second call.

List the matter after two weeks.

(RASHMI DHYANI)
COURT MASTER

(BEENA JOLLY)
COURT MASTER